

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
EAST REGIONAL BENCH : KOLKATA**

Service Tax Appeal No.76288 of 2014

(Arising out of Order-in-Appeal No.37/RAN/2014 dated 16.06.2014 passed by Commr. (Appeals) of Central Excise & Service Tax, Ranchi)

CCEx. & Service Tax, Ranchi

605, Mahabir Tower, Main Road, Ranchi-834001

Applicant

VERSUS

Mr.Bijun Singh

Manjhala Chumba,
P.O. Barka Chumba,
P.S.Giddi "A", Ramgarh-829101.

Respondent

Appearance:

Shri A.K.Biswas, A.R. for the Appellant

None for the Respondent

CORAM:

HON'BLE SHRI P. ANJANI KUMAR, TECHNICAL MEMBER

HON'BLE SHRI P. DINESHA, JUDICIAL MEMBER

FINAL ORDER NO.76124/2019

DATE OF HEARING : 26.08.2019

DATE OF DECISION : 26.08.2019

PER BENCH :

Department seeks withdrawal of their appeal in view of the Litigation Policy circulated vide F.No.390/Misc./116/2017-JC dated 25.06.2018.

2. In view of the above, the appeal stands dismissed as withdrawn.

(Dictated and pronounced in the open court)

Sd/

(P. Anjani Kumar)
Member (Technical)

Sd/

(P. Dinesha)
Member (Judicial)

mm